## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

•

**PETITION NUMBER** 

: TCP/122/2016

NAME OF THE PETITIONER(S)

: V. Kesavamurthi

NAME OF THE RESPONDENT(S)

: Sands Utility Services Private Limited & 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1 THRIYAMBAA

TANNAN

your salfor

2. S. Meinos Kuman

(For B. Obanavar)

Coursel for petitioners

60

## **ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed further time for filing rejoinder. Time extended as a last chance with a direction that if he will fail to file the rejoinder by the next date of hearing, the right to file same shall stand forfeited. Put up on <u>25.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)